

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(24)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/69/IB/2017  
PETITION NUMBER : CP/468/IB/2017P  
NAME OF THE APPLICANT : G.V.RAVIKUMAR (RP) IN THE MATTER OF  
THIRUPUR SURYA HITECH APPARELS PVT LTD  
UNDER SECTION : 33(2)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. R SUBRAMANIAM Counsel for Applicant R Subramaniam
2. E. OMPRAKASH (Senior Counsel) Counsel for financial Creditors V. N. Kartik  
At J. N. KARTHIK.
3. Rohan Rajasekaran Counsel for Directors Rohan

**ORDER**

In relation to CA/69/IB/2017 filed in CP/468/IB/2017, Counsel for RP present along with the RP. Counsel for Financial Creditor present. Counsel for suspended Directors also present. This Application has been filed by the RP under section 33 (2) for liquidation of the Corporate Debtor. The base of the Application is the resolution that came to be passed by CoC on 08.12.2017. Heard and **reserved for order**.

-Sgt-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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